

Increase in Cost of Pepsi Food Project

9076. SHRI KHEMCHANDBHAI
SOMABHAI CHAVDA:
SHRI JAI PRAKASH AGAR-
WAL:
SHRI GOVINDA CHANDRA
MUNDA:

Will the Minister of FOOD PROCESS-
ING INDUSTRIES be pleased to state:

(a) the loans given by Industrial Devel-
opment Bank of India and/or other financial
institutions to Punjab Agro-Pepsi joint ven-
ture;

(b) whether the increase in cost of the
project has increased the capacities also;
and

(c) if so, whether Government have
allowed the increase in capacities of produc-
tion of Pepsi Foods?

THE MINISTER OF TEXTILES AND
MINISTER OF FOOD PROCESSING IN-
DUSTRIES (SHRI SHARAD YADAV): (a)
IFCI, which is the lead institution, has re-
ported that they have not yet sanctioned any
financial assistance to Pepsi Foods Private
Ltd.

(b) and (c). Government has not al-
lowed any increase in the approved capacity
for the manufacture of the various items for
which Mis. Pepsi Foods Private Limited have
been oriented a Letter of Intent.

**Adherence to Ecological Norms Re-
garding Narmada Dam Project**

9077. SHRI G. S. BASAVARAJ: Will
the Minister of WATER RESOURCES be
pleased to state:

(a) whether Government have to follow

ecological norms strictly while taking a final
decision on Narmada Dam Project;

(b) if so, whether these norms have
been laid down by the World Bank;

(c) if so, the other suggestions made by
World Bank in this regard;

(d) whether Government have followed
the instructions of World Bank; and

(e) if so, to what extent these have been
followed?

THE MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES (SHRI
MANUBHAI KOTADIA): (a) The major irri-
gation projects including Narmada Sagar
Project are executed only after the project is
cleared from forest and environmental angle
by the Union Ministry of Environment, and
Forests. While according clearance, the
Ministry of Environment and Forests pre-
scribes certain norms and steps to be fol-
lowed by the project implementation authori-
ties to safeguard ecological aspects of the
project affected areas.

(b) to (e). The Narmada Sagar Project
has not been appraised by the World Bank
so far. However, the ecological requirements
for the project have been prescribed by the
Ministry of Environment and Forests.

**Consumption of Psychotropic Drugs in
Delhi**

9078. SHRI P. PENCHALAI AH: Will
the Minister of WELFARE be pleased to
state:

(a) whether there is an increase in the
consumption of drugs and Psychotropic
substances in Delhi in recent days;

(b) if so, the details thereof; and

(c) the steps taken to check this dangerous trend?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No information is available.

(b) the question does not arise in view of (a) above.

(c) Voluntary organisations have set up 23 Centres in Delhi to provide counselling, deaddiction and after care follow-up services to drug addicts. For creating social awareness amongst the people, brochures and pamphlets showing the addresses of all such Centres have been printed and distributed widely. In addition, press advertisements have also been issued in the national and regional newspapers alongwith the addresses of these Centres. Public awareness programmes in schools, colleges and in the community are regularly taken up through camps, debates, public meetings, pantomime shows, street plays etc. to make the public aware of the ill-effects of the drugs and drug abuse.

Consumption of Narcotics and Psychotropic Drugs

9079. **DR. DEBI PROSAD PAL:**
BABA SUCHA SINGH:

Will the Minister of WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "Too soft on drugpushers" appearing in the "Statesman", New Delhi dated 15 April, 1990;

(b) the extent of drug addiction in West Bengal and Punjab; and

(c) the steps Government propose to take to curb these major social evils?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Jute Mill in Bihar

9080. **SHRI SUKDEV PASWAN:** Will the Minister of TEXTILES be pleased to state:

(a) whether Government had approved the proposal of construction of a jute Mill in Farbisganj of Bihar in 1974-75;

(b) whether the construction work of the Jute Mill had started;

(c) if not, whether Government propose to set up the propose jute mill or in the alternative a rope mill; and

(d) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Industrial Licence was issued to Bihar State Industrial Development Corporation in 1981. It expired on 30.6.85.

(b) The Government are not aware of the commencement of construction.

(c) and (d). No proposal is pending with the Government.

[*English*]

Shifting of Machinery

9081. **SHRI KASHI RAM RANA:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: